

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-50/2000/ 4936 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Nirmali Talukdar,
Principal Judge, Family Court No. III,
Kamrup (M), Guwahati

Dated Guwahati, the 21st December, 2020.

Sub:- **Winter vacation.**

Ref:- Letter No.FCK3/2/14/PJ/278/20, dtd. 18.12.2020

Madam,

With reference to the above, I am directed to inform you that you have been granted permission to avail winter vacation from 24.12.2020 to 31.12.2020. The Counsellor, Family Court-I, Kamrup(M), Guwahati will be in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-50/2000/ 4937-1 dated 21.12.2020

Copy to.

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)